

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 181/01007/2018

Wednesday, this the 25th September, 2019.

CORAM:

HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER

Aboosala K.P., 69 years,
S/o. Hassainar B.C.,
Karichipura House, Amini Island,
U.T. of Lakshadweep.

[By Advocate : Mr. Mohammed Salih P.M – Not present]

Versus

1. The Superintending Engineer,
Lakshadweep Public Works Department,
Circle Office, Kavaratti Island,
U.T. of Lakshadweep – 682 555.
2. The Executive Engineer,
LPWD Division Office,
Amini Island, Lakshadweep – 682 552. - Respondents

[By Advocate : Mr. S. Manu]

The application having been heard on 25.09.2019, the Tribunal on the same day delivered the following:

O R D E R

Per: Ashish Kalia, Judicial Member

None present on behalf of the applicant even for the last two hearing dates. Hence, the O.A is dismissed for non-prosecution. No order as to costs.

(Dated, 25th September, 2019.)

**(ASHISH KALIA)
JUDICIAL MEMBER**

Applicant's Annexures

Annexure A-1 - True copy of the notice dated 11.12.2017.

Annexure A-2 - True copy of notice dated 15.12.2017.

Annexure A-3 - True copy of the representation dated 25.11.2018.

Annexures of Respondents

NIL
